

Allocation for Agriculture and Rural Development

532. SHRI VIRENDRA VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the break up, item-wise, of the Budgetary allocations in 1990-91 Budget for agriculture and rural development in the country; and

(b) what is the break up item-wise, of the Budgetary allocations in 1989-90 for agriculture and rural development and what is the actual expenditure incurred on the developmental programmes stating the reasons for the short-fall, if any, in the expenditure?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA). (a) The item-wise break-up of the Plan allocation made in 1990-91 Central Budget for agriculture and rural development in the country is given in the statement at Annexure. [See Appendix CLIV, Annexure No. 32]

(b) The item-wise Central Budgetary Plan allocations in the 1989-90 for agriculture and rural development estimated expenditure and the reasons for shortfall, wherever applicable, are given in the statement at Annexure. [See Appendix CLIV, Annexure No. 33]

Backward Tribal Areas in Andhra Pradesh

533. SHRI TALARI MANOHAR: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that Tribal areas in Andhra Pradesh are economically very backward; and

(b) whether any scheme has been worked out to start developmental work in those areas?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) According to the estimates of the Government of Andhra Pradesh, based on the 1981 census, of the 6.35 lakhs Scheduled Tribe families in the State, 5.00 lakhs families are still living much below the poverty line. The areas in which STs reside are also deficient in infrastructure and other minimum needs.

(b) The Tribal Sub Plan (TSP) approach is under implementation in the State. Apart from assisting the ST families economically, the TSP approach aims at eliminating exploitation, improving the infrastructure, and providing the minimum needs. An Accelerated Development Plan is being taken up by State Government from 1990-91.

Small and Marginal Farmers living Below Poverty Line in Andhra Pradesh

534. SHRI TALARI MANOHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have estimated the number of small and marginal farmers living below the poverty line in Andhra Pradesh; and

(b) what development schemes have been introduced by Government for these farmers?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No such statistics are collected for small and marginal farmers separately.

(b) The following are some of the major Central/Centrally Sponsored Schemes introduced by Government, *inter-alia*, for development of small and marginal farmers:

(i) Integrated Rural Development Programme (IRDP).

(ii) Assistance to Small and Marginal Farmers for Increasing Agricultural Production through construction of shallow tube-wells and dug wells on the holdings of small and marginal farmers in the State selected for Special Foodgrain Production Programme (SFPP).

(iii) Establishment of Farmers' Agro-Service Centre and Introduction and Adoption of Seeding and Planting Machines.

(iv) Encouraging irrigation through the use of springlers/drip systems/hydrants, water turbines, man/animal operated pumps.

(v) Lab-to-Land Programme.

(vi) Special Livestock Breeding Programme.

Fishing Harbour in Andhra Pradesh

535. SHRI TALARI MANOHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to construct a fishing harbour on the sea coast of Andhra Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) No, Sir.

(b) Does not arise.

Improvement in the living standard of SC/ST in Andhra Pradesh

536. SHRI TALARI MANOHAR: Will the Minister of WELFARE be pleased to state:

(a) what is the Central and State Government's investments during the Seventh Five Year Plan for the welfare of Scheduled Castes and Scheduled Tribes for their economic development in Andhra Pradesh; and

(b) what steps Government propose to take to improve the standard of living of Scheduled Castes and Scheduled Tribes?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The investment during the 7th Five Year Plan by Central Govt. and State Government of Andhra Pradesh are as under:

(Rs. in lakhs)

I. CENTRAL GOVERNMENT :

(i) Special Central Assistance to Special Component Plan	7103.42
(ii) Share Capital and Matching Assistance to Andhra Pradesh Scheduled Castes Cooperative Finance Corporation	1425.34
(iii) Special Central Assistance to Tribal Sub Plan	5166.18
TOTAL CENTRAL INVESTMENT	13694.94

II. GOVERNMENT OF ANDHRA PRADESH :

Investment under :

(i) Special Component Plan for Scheduled Castes	65972.00 (Anticipated)
(ii) Tribal Sub Plan for Scheduled Tribes	24918.99 (Anticipated)
TOTAL STATE INVESTMENT	91356.64